

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

BEFORE THE REGISTRAR M K HANJURA

Petition(s) for Special Leave to Appeal (C) No(s). 31831-31832/2013

RAM YASH

Petitioner(s)

VERSUS

STATE OF U.P & ORS

Respondent(s)

Date : 21/07/2014 These petitions were called on for hearing today.

For Petitioner(s)

Mr.Suraj Singh,adv.
Mr. Pradeep Misra ,Adv.

For Respondent(s)

Mr.Pradeep K.Yadav,adv.
Mr. Purvish Jitendra Malkan ,Adv.
Mr.Tanmaya Agarwal,adv.
Mr. Vinay Garg ,Adv.
Mr.Tanmay Agrawal,adv.
Mr.Ardhendumauli.K.Prasad,adv.

UPON hearing the counsel the Court made the following
O R D E R

The office report indicates that the respondent Nos. 1,2 & 4
have already filed the counter affidavit.

Ld.counsel for the petitioner shall take fresh steps for the
service of notice to the unserved respondent Nos.3 & 5. He shall do
the needful within a period of three weeks, failing whi

ch

appropriate orders shall follow on the next date.

List again on 23.09.2014.

Signature Not Verified

Digitally signed by
Sushma Kumari Bajaj
Date: 2014.07.24
10:48:09 IST
Reason:

(M K HANJURA)
Registrar

SB